the Kerosene (Fixation of Ceiling Prices) Second Amendment Order, 1979.

Papers laid

- (ii) G.S.R. No. 491(E), dated the 17th August, 1979, publishing the Light Diesel Oil (Fixation of Ceiling Prices) Third Amendment Order, 1979.
- (iii) G.S.R. No. 492(E), dated the 17th August, 1979, publishing the Furnace Oil (Fixation of Ceiling Prices Distribution) Amendment Order, 1979.
- (iv) G.S.R. No. 535(E), dated the 11th September, 1979 publishing the Kerosene (Fixation of Ceiling Prices) Third Amendment Order, 1979.
- (v) G.S.R. No. 595(E), dated the 30th October, 1979, publishing the Paraffin Wax (Supply Distribution and Price Fixation) Amendment Order, 1979. [Placed in Library. See No. LT-40/80 fcr (i) to (v)].

The Smith Stanistreet and Company limited (Acquisition and Transfer of Undertakings) Removal of Difficulties Order, 1979 and related paper

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Petroleum, Chemicals and Fertilizers (Department of Chemicals «nd Fertilizers), Notification S.O. No. •09(E), dated the 15th December, 1979, publishing the Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Removal of Difficulties Order, 1979, under •ub-section (3) of section 31 of the Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Act, 1977. [Placed in Library. See No. LT—202/80.]

The Urban Land (Ceiling any Regulation) Rules, 1979 and (Third Amendment) related paper

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Ministry of Works and Housing Notification G.S.R. No. 20, dated the 5th January, 1980, publishing the Urban Land (Ceiling and Regulation) (Third Amendment) Rules, 1979, under subsection (3) of section 46 of the Urban Land (Ceiling and Regulation Act, 1976 alongwith an Explanatory Memorandum on the Notification [Placed in Library. See No. LT-54/

## Reports and Accounts (1978-79) of various Public Sector Undertakings and related papers

SHRI V. P. SATHE: Sir, on behalf of Shri Bhishma Narain Singh, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of sestion 619A of the Companies Aot, 1956: —
- (a) Eighteenth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on Ithe working of the Company.

[Placed in Library. Se\e No. LT—81/80 for (a) and Ob).]

- II. (i) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, '956: —
  - (a) Twenty-ninth Annual Report and Accounts of the Indiar Telephone Industries limited,

Papers laid

(b) Review (in English and Hindi) by Government on the working of the Company.

[Placed in Library. See No. LT-80/80 for (a) and (b).]

(ii) A Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) (a) above. [Placed in Library. See No. LT-81/80.]

## Reports (for the year ended the 31st December, 1978) of various nationalised banks and related papers

SHRI JAGANNATH PAHADIA: Sir, I beg- to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, .under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970: -
  - (i) Annual Report on the working and activities of the Central Bank of India, for the year ended the 31st December, 1978, together with the Accounts ancf the Auditors' Report thereon.
  - . -(ii) Annual Report on the working and activities of the Bank ot •India, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report thereon.
- . (iih Annual Report on the working and activities of the Punjab National Bank, for the year ended., the 31st December, 1978, together, with the Accounts and the Auditors' Report thereon.

(iv) Annual Report on the working and activities of the Bank of Barodia, for the year ended the 31st December, 1978, together wit\* the Accounts and the Auditors' Report thereon.

on the Table

- (v) Annual Report on the working and activities of the United Commercial Bank, for the year ended the 31st December;, 1978, together with the Accounts and the Auditors' Report thereon.
- (vi) Annual Report on the working and activities of the Cana-ra Bank, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report therton.
- (vii) Annual Report on the working and activities of the United Bank of India, for the year endied tj^e 31sit: December, 1978, together with the Accounts and the Auditors Report thereon.
- (viii) Annual Report on the working and activities of the Dena Bank, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report thereon
- (ix) Annual Report 1 on the working and activities of the Syndicate Bank, for the year ended the 31st December, 1978, together wth the Accounts and the Auditors Report thereon.
- (x) Annual Report on the working and activities of the Union Bank of India, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report thereon.
- (xi) Annual Report on the working and activities of the Allahabad Bank, for the year ended the 31st. December, 1978, together with the Accounts and the Auditors' Report thereon